

ches and the time period reported in case of loss reported in case at S. No. 14 ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Revenue Leaks in Land and Development Office

10810. **SHRI BABURAO PARANJAPE :** Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 6734 on 11 April, 1983 regarding Revenue leaks in Land and Development office and state :

(a) in which of the 26 cases referred to in the above noted Annexure inspection reports submitted by Inspecting officers on immediate rechecking were found to be incorrect along with necessary details and dates ;

(b) whether the decision in the former Ministry of Works Production and Supply letter No. 2405-Wi/51 dated 31 March, 1951 regarding additional construction in houses leased for a residence is still in force and whether this decision was applied to cases at Sl. Nos. 2, 3, 4, 5 and 9 in the above noted Annexure at that time if not, the reasons therefor ; and

(c) who was the Superintendent Vigilance in L and D.O. at the time loss was discovered and reported in these 26 cases ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Provision of Sinks and other Amenities in Type IV Quarters of R.K. Puram

10811. **SHRI ANWAR AHMAD :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the numbers of Type IV quarters in Sector 4 of R.K. Puram, New Delhi, provi-

ded with Government sink, call bell and magic eye ;

(b) the reasons for not taking action to provide sinks etc. in the remaining Type IV quarters of the above sector ;

(c) the action being taken to provide gas slabs immediately in Type IV quarters in the above Sector which do not have this facility already ; and

(d) the action being taken to seal with cement etc. the chimneyhood in Type IV quarters in the above Sector so that dust and insects etc. do not fall on gas and eatables kept below it in the ground floor quarters ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

भगीरथ पत्रिका के लिए मंजूर किये गये पद

10812. **श्री राजेन्द्र प्रसाद यादव :** क्या सिंचाई मंत्री भगीरथ पत्रिका के लिए बनाये गये प्रथम तथा द्वितीय श्रेणी के पदों को भरे जाने के बारे में 12 दिसम्बर, 1981 के अतारांकित प्रश्न सं० 4762 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) भगीरथ पत्रिका के लिए मंजूर किये गये पदों को 1-9-1981 से न भर जाने और आश्वासन दिये जाने के बावजूद उनको रिक्त रखे जाने के क्या कारण हैं तथा इस लापरवाही के लिए उत्तरदायी व्यक्तियों का ब्यौरा क्या है ;

(ख) प्रकाशन विभाग द्वारा प्रकाशित अन्य पत्रिकाओं के सम्पादकीय कर्मचारियों की भांति केन्द्रीय सूचना संवर्ग में भगीरथ पत्रिका के कर्मचारियों को भी शामिल करने के लिए किए गये निर्णय के अनुसरण में क्या कार्यवाही की जा रही है ; और